

SHRI G.M. BANATWALLA: We all appeal to you to sit with the teachers. You only give appeal but you do not sit with them and look into their problems. It is the wish of the House....*(Interruptions)*

SHRI P.V. NARASIMHA RAO: They have had their say. Now if it is going to be made the central point whether I am going to sit with somebody or not, it only means that they have nothing else to say.

I would appeal to the teachers to withdraw the strike and go back to work. there is really nothing going to be lost by their going back to work and probably nothing is going to be gained by continuing the strike. *(Interruptions)*

PROF. P.J. KURIEN (Idukki): Please allow me to seek a clarification.

MR. DEPUTY-SPEAKER: I cannot allow you. Shri Sangma.

PROF. P.J. KURIEN: Please allow me to seek a clarification.

MR. DEPUTY-SPEAKER: Under the rules, I cannot allow you. In the Calling Attention, no Member, whose name is not there, can be allowed. That is the problem.

PROF. P.J. KURIEN: I am a teacher. I want a clarification.

MR. DEPUTY-SPEAKER: Shri Sangma.

14.55 hrs

STATEMENT RE : CONSTITUTION OF A  
NATIONAL COMMISSION ON RURAL  
LABOUR

[English]

THE MINISTER OF STATE OF THE

MINISTRY OF LABOUR (SHRI P.A. SANGMA): Hon'ble Members are aware that the Prime Minister in his Budget Speech for the year 1987-88 had announced the constitution of a National Commission on Rural Labour. Accordingly, a Resolution has been issued constituting the Commission. Shri Jinabhai Darji will be the Chairman of the Commission and following persons are its members.

1. Shri H. Hanumanthappa, M.P.
2. Shri R.P. Panika, M.P.
3. Shri Keyur Bhushan, M.P.
4. Dr. P.C. Joshi
5. Dr. Pradhan H. Prashad
6. Shri Suresh Mathur, Member Secretary.

2. I also place on the Table of the House a copy of the Resolution No. U-24012/1/87-RW dated 11.8.87 which gives the terms of reference, names of members and other essential information.

15.00 hrs

MATTERS UNDER RULE 377

[Translation]

(I) **Need for a long term plan to control floods in North Bihar .**

PROF. CHANDRA BHANU DEVI (Balua): Mr. Deputy Speaker, Sir, I submit the following important matter before the House under Rule 377

There may be hardly any year when North Bihar has not to reel under the devastating floods. The Ganga, Bagmati, Narayani and Kosi rivers are in spate every year and thousands of persons are killed and property worth crores of rupees is lost every year as a result of this. It is true that the Government has taken several steps during the last few years to control the floods but in spite of that, people have not escaped the fury of the floods. I suggest that a long-term